

OFFICE OF THE DISTRICT JUDGE, GHAZIPUR

MISC.ORDER NO.- / 2020

In compliance of Hon'ble Court's letter no.1108/LXXXVII-CPC/e-Courts/Allahabad Dated 20.05.2020 for fixing of cases during lockdown, general dates are fixed as follows-

SL.NO.	Cases Listed on	General Date fixed
1	22.05.2020	24.07.2020
2	23.05.2020	27.07.2020
3	26.05.2020	28.07.2020
4	27.05.2020	29.07.2020
5	28.05.2020	30.07.2020
6	29.05.2020	31.07.2020
7	30.05.2020	03.08.2020

Inform all concerns.

Dated:- 21.05.2020

**DISTRICT JUDGE,
GHAZIPUR.**

L.N. 136(ii) / 20

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted at District Court, Ghazipur and outlying Court Mohammadabad, and Saidpur.
2. President/ Secretary, the Bar Associations, Ghazipur , outlying Court Mohammadabad, and Saidpur.
- ✓ 3. System Officer, District Court, Ghazipur is directed to upload the information on the website of District Court, Ghazipur.
4. District Magistrate, Ghazipur
5. Superintendent of Police, Ghazipur
6. C.M.O. Ghazipur
7. District Information Officer, Ghazipur for publication in newspapers.
8. Jail Superintendent, Ghazipur
9. Central Nazir for pasting on the notice board of Civil Court and Civil Bar association Ghazipur.

Dated:- 21.05.2020

**DISTRICT JUDGE,
GHAZIPUR.**

Rajendra
21.5.20